

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT)NO.213 OF 2019

IN THE MATTER OF:

Boorugu Ramaswamy Goud & Ors Appellant

Vs

Adarsha Automotives Pvt Ltd & Ors Respondents

Mr Rajat Joneja, Advocate for appellant

Mr. P Chidambaram, Advocate for R2.

ORDER

17.09.2019-Notice have been delivered upon all the respondents. However, there is appearance only on behalf of Respondent No.2. Appearance of other Respondents is awaited. Learned counsel for the appellant shall provide complete paper book of appeal to Mr. Chidambaram, PCS within one week. Shri Chidambaram, PCS appearing on behalf of Respondent No.2 undertakes to file Vakalatnama together with reply affidavit within three weeks. Rejoinder, if any, within two weeks thereafter.

2. List the appeal for admission on **4th November, 2019.**

(Justice Bansi Lal Bhat)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

Bm/nn